

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-470(ND)/2017

CORAM:

**PRESENT: MR. R. VARADHARAJAN
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2019**

**NAME OF THE COMPANY: Sh. Amit Kumar Malik Vs. M/s. Kindle
Developers Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code of 2016


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present for the Petitioner:		Ms. Tuhena Mardi, Assistant Manager, Mr. Ashok Juneja, Mr. Akash Srivastava, Mr. Nipun Gautam, Advocate for Home Buyers Association Mr. Abhishek Pratap Singh, RP		

ORDER

CA 909/2019 has been filed by home buyer's association.

Vide an order dated 10.06.2019 it has been observed that Ld. Counsel appearing for the RP has also placed on record the directions of the Hon'ble Apex Court staying the proceedings in Writ Petition(C)312/2019. Under such circumstances, we are unable to proceed with this application.

Be listed before the Regular Bench on 8th August, 2019.


(R. Varadharajan)
Member (J)